

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No. 276 of 2015 &
IA No. 444 of 2015**

Dated: 27th November, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**West Bengal State Electricity Distribution Co. Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Sakya Singh Chaudhuri
Mr. Avijeet Lala
Mr. Molshree Bhatnagar

Counsel for the Respondent(s) : Mr.M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal

ORDER

Issue notice on the Appeal as well as on the I.A. No. 445 of 2015 (Appl. for stay). Mr. M.G. Ramachandran takes notice on behalf of Respondent No.2. Notice be issued to the other Respondents returnable on 7.12.2015. Dasti in addition is permitted.

List the matter on **07.12.2015.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**